

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 35

Dated Guwahati, the 31st May, 2024

In supersession of all earlier Orders/Notifications, the Gauhati High Court is pleased to re-fix the "Court Hours" of the Principal Seat and the Outlying Benches of the Hon'ble Gauhati High Court in the following manner:

PERIOD	FIRST HALF (COURT HOURS)	LUNCH BREAK	SECOND HALF (COURT HOURS)
1 st March to 30 th September (during summer)	10:30 A.M. To 1:00 P.M.	1:00 P.M. To 2:00 P.M.	2:00 P.M. To 04:45 P.M.
1 st October to 28 th February (during winter)	10:30 A.M. To 1:00 P.M.	1:00 P.M. To 2:00 P.M.	2:00 P.M. To 4:30 P.M.

This Notification will come into effect from 3rd June, 2024.

By Order,

Sd/- S. K. Poddar
REGISTRAR GENERAL

Memo No. HC. III - 07/2015/2258-2288/G,

Dated 31st May, 2024

Copy to:

1. The Advocate General, Assam/ Nagaland/ Mizoram / Arunachal Pradesh for information.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. *He is requested to circulate the Notification to all State Government Departments for information.*
3. The Law Secretary, Nagaland/ Mizoram / Arunachal Pradesh. *He/ She is requested to circulate the Notification to all State Government Departments for information.*
4. The Registrar (Vigilance/ Judicial/ Administration/ Establishment), Gauhati High Court, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Yupia.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
7. The District & Sessions Judge,

Bajali / Barpeta / Baksa / Biswanath / Bongaigaon / Cachar / Charaideo / Chirang / Darrang/ Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup (M) / Kamrup / Karbi Anglong / Karimganj / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara / Tinsukia / Udalguri / West Karbi Anglong, Assam.

He/She is requested to circulate this Notification amongst all the Judicial Officers of his /her jurisdiction.

8. The Secretary Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
9. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
12. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The President/Secretary, All Assam Lawyers' Association, Guwahati.
14. The President/Secretary, Lawyers' Association, Guwahati.
15. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Director Law Research Institute, Gauhati High Court, Guwahati.
18. The Deputy Registrar-cum- Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
19. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
20. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
21. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
24. The Project Manager, Gauhati High Court, Guwahati. He is requested to upload this Notification in the website of the Gauhati High Court.
25. The Court Manager, Gauhati High Court, Guwahati.
26. The AO (J), _____, Section, Gauhati High Court, Guwahati.
27. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
28. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
29. The Senior Systems Officer, Gauhati High Court, Guwahati.
30. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
31. The Gauhati High Court Notice Boards.


31-05-2024
REGISTRAR GENERAL

31-5-2024